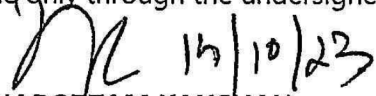


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER**

In partial modification to this office order No. 73975-74175/F.1(3)/ Gaz/2023 Dated 03.10.2023, the following Committee is hereby re-constituted with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	Seniority Committee to determine the seniority of employees of the establishment of Principal District & Sessions Judge (HQs) in implementation of direction of Hon'ble High Court in WP No.5686/ 1998 titled as Jagdish Rana & Ors. Vs.GNCT of Delhi. Committee to look into the pay anomaly of officials of all cadres.	Sh. Rajneesh Kumar Gupta, Principal District & Sessions Judge, (South-East)	Chairperson
		Sh. Ankur Jain, Judge, Family Court (North-East)	Member
		Sh. Arun Sukhija Addl. Sessions Judge (East)	Member
2	Committee to consider the matters regarding recovery of damages charges for unauthorized occupation of Govt. Accomodation from Judicial Pool.	Sh. Sanjay Garg-I, Principal District & Sessions Judge (New Delhi)	Chairperson
		Ms. Madhu Jain, Principal District & Sessions Judge (South)	Member
		Sh. Rajneesh Kumar Gupta, Principal District & Sessions Judge, (South-East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(NAROTTAM KAUSHAL)


Principal District & Sessions Judge (HQs)

No. 80173-80200 /F.1(3)/Gaz/23

Delhi 2
Dated 14 OCT 2023

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi,
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Admin-I, II-II, Recruitment Cell, Promotion Cell, Litigation Branch, Tis Hazari Court, Delhi.
5. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)

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